

operative when the exchange gets commissioned/cable network becomes available.

(b) All the telephones installed in Delhi during March, 1993 have been made operational.

(c) Does not arise in view of answer at (b) above.

[English]

Development of Civil Airport at Mamnoon, A.P.

7497. SHRI Y.S. RAJASEKHAR REDDY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to develop a civil airport at Mamnoon, Warangal (A.P.) provide air transport facilities to the town;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABIAZAD): (a) and (b) The National Airports Authority has, at present, no plan to develop this airport.

(c) The traffic potential does not warrant

upgradation of the airport.

Committee for Air/Doordarshan Staff

7498. SHRI DEVARAYA NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have recently constituted a high powered committee to review the working, institutional structure, training facilities and financial powers of all the services and cadres under its control;

(b) if so, the composition of the committee;

(c) by when the committee is likely to submit its report; and

(d) to what extent the grievances of the AIR/Doordarshan Staff are likely to be redressed thereby?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) A High Level Committee has been set up.

(b) The composition of the Committee is as follows:-

| | | |
|----|--|----------|
| 1. | Shri U. C. Agarwal (Retd. Secy., Deptt. of Personnel) | Chairman |
| 2. | Lt. Gen. K. Balram (Retd. Adjutant General) | Member |
| 3. | Smt. V.S. Rama Devi (Retd. Secy., Leg. Deptt.) | Member |
| 4. | Dr. N. Bhaskara Rao (Media Expert) | Member |
| 5. | Shri Girish Kamad (Chairman, Sangeet Natak Akademy) | Member |

| | | |
|----|---|------------------|
| 6. | Shri S.C. Mahalik Additional Secretary & Financial Adviser, Min. of I&B. | Member |
| 7. | Shri K.A. Varadan, Additional Secretary Min. of I&B | Member |
| 8. | Shri S.K. Malhotra | Member Secretary |

**Additional Director General,
Doordarshan**

[Translation]

Delhi Telephones

(c) and (d) The term of the Committee is six months. However, the Committee may submit an interim report as early as possible.

7500. SHRI HARIKEWAL PRASAD: will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred question no. 4630 on December 21, 1992 and state:

**Marketing of Branded Fruit Juice in
US**

7499. SHRI SANAT KUMAR MANDAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the information has since been collected,

(a) whether the Government have cleared any proposal from Pepsi Food for going an alliance with an US firm to market branded fruit juices in the US, kNetherlands and U.K.;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which it is likely to be collected?

(b) if so, the details thereof; and

(c) the benefits to be accrued to the Country including the repatriation of foreign exchange earned in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b) Yes Sir, the information has been collected and furnished in fulfillment of the Assurance on 26-2-93.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) to (c) No such proposal has been cleared by Government. However, it has been reported that M/s. Pepsi Foods Limited will be exporting Season's Harvest branded fruit drink in five flavours in 250ml. non-returnable bottles to pepsico World Trade Company Inc., New York. Full export proceeds at full invoice value will be realized.

(c) and (d) Does not arise in view of reply to (a) & (b) above.

[English]

Production of Hops.

7501. SHRI SANAT KUMAR MANDAL: will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state: